

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 326 OF 2017

Dated: 13th August, 2019

In the matter of:

Jala Shakti Ltd.

Versus

**Himachal Pradesh Electricity Regulatory Commission &
Ors.**

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter for hearing on **22.10.2019.**

COURT MASTER/PS

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